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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ CS(COMM) 758/2017 M/S H & B STORES LTD

..... Plaintiff

Through Ms. Meenakshi Singh, Advocate.

versus

M/S SUNCITY PROJECTS(PVT) LTD

.... Defendant

Through Ms. Kanika Agnihotri, Advocate.

CORAM:

ANIL KUMAR (DHJS), JOINT REGISTRAR (JUDICIAL)

ORDER

% 07.05.2018

IA No.2565/2017

At request, put up for arguments on the captioned IA on 18.05.2018

ANIL KUMAR (DHJS) JOINT REGISTRAR (JUDICIAL)

MAY 07, 2018/ab